

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
FIRST RAIN SOFTWARE CENTRE PRIVATE LIMITED****RELEVANT PARTICULARS**

1	Name of corporate person	FIRST RAIN SOFTWARE CENTRE PRIVATE LIMITED
2	Date of incorporation of corporate person	11/01/2001
3	Authority under which corporate person is incorporated / registered	ROC-Bangalore
4	Corporate identity number / limited liability identity number of corporate person	U74899KA2001PTC121154
5	Address of the registered office and principal office (if any) of corporate person	No. 2751, 6th Main Road, 17th A Cross, BSK 2nd Stage Bangalore KA 560070
6	Liquidation commencement date of corporate person	July 13, 2020
7	Name, address, email address, telephone number and the registration number of the liquidator	Suresh Kumar S No 1372 31st B Cross, Jayanagar 4th T Block Bangalore 560041. casuresh@lcal.org Ph. No. 8762966015 Registration No: IBBI/PA-001/IP-P00898/2017-2018/11495
8	Last date for submission of claims	August 11, 2020

Notice is hereby given that the First Rain Software Centre Private Limited has commenced voluntary liquidation on July 13, 2020

The stakeholders of First Rain Software Centre Private Limited are hereby called upon to submit a proof of their claims, on or before August 11, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Suresh Kumar S

Date and Place: July 13, 2020, Bangalore